

**THE HIGH COURT OF KERALA**

A2-44514/2018

Kochi: 682 031

Dated:06.06.2018

**OFFICIAL MEMORANDUM**

**Sub: High Court Establishment – permission to mark attendance during Judicial Test (Higher) examination conducted on working days - reg.**

**Ref: 1. Representation from Secretary, Kerala High Court Staff Association, dated 18.05.2018  
2. The Kerala High Court Service Rules,2007**

As per the representation cited above, the Secretary, Kerala High Court Staff Association had requested that appropriate orders may be issued for permission to mark attendance during the sessions (morning/afternoon) of Judicial Test (Higher) examination conducted on working days and to provide necessary arrangements for the same.

Judicial Test (Higher) Examination is not an obligatory test and hence attendance in the test cannot be treated as duty. But passing of the test is required for promotion to higher posts in service in lieu of LL.B.

Considering the above, a lenient view is taken in the matter and the following directions are issued:

1. The members of the High Court service appearing for the Judicial Test (Higher), will be granted permission to attend office immediately after writing the examinations held on working days, subject to the condition that only a maximum of 12 days' permission will be granted in the entire service of a member.

2. The 'A' Section shall maintain a Register/File for the purpose to ensure that no officer exceeds the limit of 12 days.

3. The Recruitment and Examination Cell shall furnish a copy of the attendance sheet of the Judicial Test (Higher ) Examination conducted on working days to the Registrar's Secretariat by 11.00 A.M. The Assistant Registrar in charge of the Registrar's Secretariat shall permit the members of the High Court service attending the exam to mark attendance immediately after writing the exam and furnish details to the 'A' Section.

(By Order)

  
N. Ahil Kumar

Registrar General  
*AK*

To

The Public Relations Officer, High Court.  
The Protocol Officer, High Court.  
The Finance Officer, High Court.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Assistant Registrar, Kerala Judicial Academy , Athani  
The Librarian, Kerala Judicial Academy, Athani  
All Section Heads, High Court  
The Section Head, Kerala Judicial Academy , Athani  
The Assistant Registrar in charge of 'K' section, High Court  
The Superintendent (Vehicles), High Court.  
The Civil Sergeant, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The Confidential Assistant to the Addl. Registrar (Gen. Admn.), High Court.  
The Administrative Records Sections, High Court.  
The Notice Board, High Court .  
The File.

They shall bring the contents of this O.M to the notice of the members working under their control.